

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 13TH DAY OF MARCH, 2002

Original Application No. 255 of 2002

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Dr.R.K.Sharma 'Ranjan'
S/o Shri V.D.Sharma
R/O H.No.59/121 B-2 Ajit Nagar Gate,
District Agra.

... Applicant

(By Adv: Shri Ajai Rajendra)

Versus

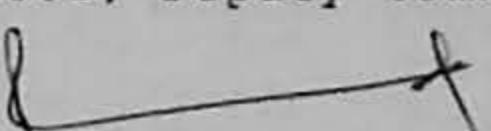
1. The Commissioner, kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner Kendriya Vidyalaya Sangathan Regional Office, Opp. Maida Mills Bhopal.
4. The Assistant Commissioner, Kendriya Vidyalaya Sangathan Regional Officer, Sector 'J' Aliganj, Lucknow.

... Respondents

(By Adv: Shri N.P.Singh)

O R D E R(Oral)
JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 the applicant has challenged the order dated 1.11.2001(Annexure 1) by which applicant has been awarded punishment of compulsory retirement on conclusion of the disciplinary proceedings. Against the aforesaid order applicant has filed appeal before respondents no.2, Deputy Commissioner, Kendriya



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Vidyalaya Sangathan. The grievance is that the appeal has not been decided. It has also been prayed that the respondent no.3 may be directed to pay salary w.e.f. 14.12.2000 till passing of the impugned order on 1/3/11.01. As the applicant has already availed the alternative remedy there is no question of entertaining this OA on merits. However, the fact that appeal has already been filed by the applicant which is pending, direction may be given to decide the same expeditiously. Before the Appellate Authority applicant may also pray for the salary which has not been paid to him.

The OA is accordingly disposed of finally with the direction to the respondents no.2 to consider and decide the appeal of the applicant by a reasoned order within two months from the date a copy of this order is filed before him. There will be no order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 13th March, 2002

UV/